

Secretary General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 10th April, 1992:-

1. The Public Liability Insurance (Amendment) Bill, 1992.
2. The Destructive Insects and Pests (Amendment and Validation) Bill, 1992
3. The Copyright (Amendment) Bill, 1992
4. The Indian Red Cross Society (Amendment) Bill, 1992
5. The Securities and Exchange Board of India Bill, 1992

14.24 hrs

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

Minutes

[English]

SHRI S. MALLIKARJUAIAH (Tumkur) : I beg to lay on the Table the Minutes (Hindi and English versions) of the Second to Tenth sittings of the Committee on Private Members' Bills and Resolutions.

14.24 1/2 hrs

INFANT MILK SUBSTITUTES, FEEDING  
BOTTLES AND INFANT FOODS (REGU-  
LATION OF PRODUCTION, SUPPLY  
AND DISTRIBUTION) BILL\*

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT (DEPARTMENT OF

YOUTH AFFAIRS AND SPORTS AND THE  
DEPARTMENT OF WOMEN AND CHILD  
DEVELOPMENT) (KUMARI MAMATA  
BANERJEE): Sir on behalf of Shri Arjun  
Singh, I beg for leave to introduce a Bill to  
provide for the regulation of production,  
supply and distribution of infant milk substi-  
tutes, feeding bottles and infant food with a  
view to the protection and promotion of breast-  
feeding and ensuring the proper use of infant  
foods and for matters connected therewith  
or incidental thereto.

MR SPEAKER : Motion moved:

"Leave be granted to introduce a  
Bill to provide for the regulation  
of production supply and distri-  
bution of infant milk substitutes,  
feeding bottles and infant food  
with a view to the protection and  
promotion of breast-feeding and  
ensuring the proper use of infant  
foods and for matters connected  
therewith or incidental thereto."  
(Interruptions)

[Translation]

SHRI GEORGE FERNANDES (Muzaf-  
farpur) : Mr. Speaker, Sir, I have given a  
notice. I want to raise two objections about  
this Bill. Though we welcome this Bill but we  
have two reservations. I would like to  
request the hon. Minister not to move this Bill  
today. There is a need to rectify two things  
in this Bill.

[English]

MR. SPEAKER: You talk about the  
legislative competence.

[Translation]

SHRI GEORGE FERNANDES: I am  
not raising the issue of legislative compe-